

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 13 of 1998

Monday, this the 5th day of January, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. Anitha Narayanan,
D/o K.G. Narayanan Achary,
residing at Mini Cottage,
Mannam Nagar PO, Perumpulickal,
Pandalam - 689 501 .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. Senior Superintendent of Post Office,
Pathanamthitta - 689 501 .. Respondent

By Advocate Mr. MHJ David J, ACGSC

The application having been heard on 5-1-1998,
the Tribunal on the same day delivered the
following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER.

The applicant seeks for a declaration that she is
entitled to be considered for selection and appointment
as Extra Departmental Branch Post Master, Mannam Nagar
Post Office and for a direction to the respondent to
consider her for selection and appointment as Extra
Departmental Branch Post Master, Mannam Nagar Post Office,
though her name is not sponsored by the Employment Exchange.

2. The applicant is a degree holder in Arts and has
registered her name with the Employment Exchange, Pathanam-
thitta. Since she came to know that there is a vacancy to
the post of Extra Departmental Branch Post Master, Mannam

contd..2

Nagar Post Office, she submitted a representation, A-1 dated 8-12-1997 to the respondent. She apprehends that due to the reason that her candidature is not sponsored by the Employment Exchange the respondent will not consider her candidature in the selection which will be held on 13-1-1998.

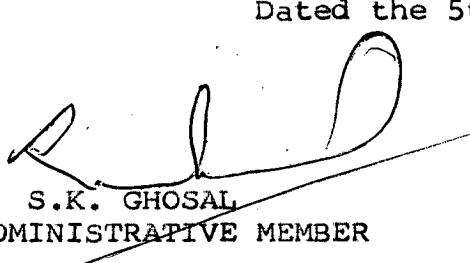
3. In the light of the decision of the Apex Court in Excise Superintendent, Malkapatanam Vs. KBN Visweshwara Rao, 1996 (6) SCC 216, it is not necessary that the candidate should have been sponsored by the Employment Exchange.

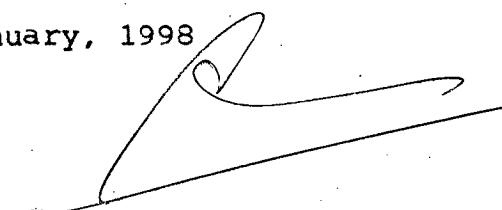
4. Accordingly, the respondent is directed to consider the candidature of the applicant also along with other candidates, if she is otherwise qualified, for the post of Extra Departmental Branch Post Master, Mannam Nagar Post Office in the selection to be held on 13-1-1998 or on any future date which it is postponed, in spite of the fact that her name is not sponsored by the Employment Exchange.

5. The original application is disposed of as above. No costs.

6. Standing counsel for the respondent submits that he will forward a copy of the application and a copy of this order to the respondent for compliance. We record the submission.

Dated the 5th of January, 1998


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

LIST OF ANNEXURE

1. Annexure A1: Representation dated 8.12.1997 submitted by the applicant to the respondent.

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